

Planning and River Valley Schemes be pleased to state:

(a) the extent of progress in the execution of the Five-Year Plan in different States; and

(b) whether there has been decentralisation in the execution of the schemes or they are being organised and controlled by the Central or State Governments?

The Minister of Planning and River Valley Schemes (Shri Nanda): (a) A review of the progress made in the execution of the Five Year Plan in different States during 1951-52 is under preparation.

(b) State Governments have been requested to break-up their plans, so far as possible, into district plans and to ensure that, within their field of work, local bodies are able to participate in the implementation of the Plan. They have been addressed for information about the extent to which such decentralization has taken place or is contemplated.

JAPANESE CO-OPERATION IN FIVE YEAR PLAN

***596. Pandit Munishwar Datt Upadhyay:** Will the Prime Minister be pleased to state:

(a) whether there is any understanding between India and Japan for co-operation in India's Five Year Plan; and

(b) what Japan can contribute to India and whether they want any return for such contribution?

The Parliamentary Secretary to the Prime Minister (Shri Satish Chandra): (a) No.

(b) Does not arise.

RAISING OF COAL

***597. Shri A. C. Guha:** Will the Minister of Production be pleased to state:

(a) whether Government have got any comparative statement of per capita coal raising in India and other industrialised countries;

(b) whether Government have taken any steps to increase the per capita coal output in our country;

(c) whether Government have considered the question of uneconomic small collieries; and

(d) the number of such collieries?

The Minister of Production (Shri K. C. Reddy): (a) A statement showing the overall output per manshift in

India during 1951 and 1952 and in some industrialised Western countries for the period January to April 1951, as available, is laid on the Table of the House. [See Appendix III, annexure No. 45.]

(b) It is not possible for the Government to take any direct steps to improve the per capita output in the existing mines. Before according permission for opening new mines, the Government however, ensure that the layout plan and the extent of mechanisation are such as would be conducive to improved production.

(c) Presumably the Member is referring to colliery units which are so small that they cannot be worked economically and systematically from the point of view of sound mining practice. If so, the question was recently considered by the Working Party on coal who have recommended their amalgamation into economic units. The recommendation have been accepted in principle.

(d) It is not easy to designate, on any absolute standards particular collieries as "Un-economic". A statement showing the number of mines classified according to the monthly output is however, laid on the Table of the House. [See Appendix III, annexure No. 46.]

FIVE YEAR PLAN

***598. Shri K. C. Sodhia:** (a) Will the Minister of Planning and River Valley Schemes be pleased to state what agency, if any, they propose to set up to scrutinise the progress made and expenditure incurred on the execution of six years plan in the States?

(b) Is there any differentiation between Part A, Part B and Part C States?

The Minister of Planning and River Valley Schemes (Shri Nanda): (a) According to its terms of reference, the Planning Commission is responsible for appraising from time to time the progress achieved in the execution of the Five Year Plan in the States. The Commission is in close touch with State Governments regarding all aspects of the working of the Plan.

(b) No.

DISPOSALS

***599. Shri K. C. Sodhia:** (a) Will the Minister of Works, Housing and Supply be pleased to state the approximate price of the surplus stores lying with Government at present and the probable date by which they hope to dispose it of?